

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1

TP 126 of 2019 [CP(IB) 240 of 2019] With  
IA 14 of 2019  
IA 662 of 2019  
IA 25 of 2020

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2020

Name of the Company:

Mukesh Agrawal  
V/s  
Premshree Devcon Pvt Ltd

Section:

9/60(5)/19/33(2) of Insolvency and Bankruptcy Code, 2016

**ORDER**

Learned Counsel for the RP appeared.

Learned Counsel for the Operational Creditor appeared.

Learned Counsel for one of the objector appeared.

Learned Counsel Mr. Vijayesh Atre appeared for proposed resolution Applicant.

We direct proposed resolution Applicant to move before COC and COC may take call on his proposal.

Matter to appear for further consideration on 11.09.2020.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 21st day of August, 2020

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)